

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
DAILY CAUSE LIST DATED **24.02.2025** (MONDAY)
CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 62/2025 Delay in refiling IA No. 269/2025	Mutiara Energy Holdings Vs State Bank of India & 18 Ors	Mr. Avinash Krishnan Ravi	
2.	Comp App (AT) (CH) (Ins) No. 103/2025 For Exemption IA No. 283 & 284/2025 For Stay IA No. 285/2025	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd. Through its Liquidator Sujata Chattopadhyay & 2 Ors.	Mr. Ankur Goel	
3.	Comp App (AT) (CH) No. 21/2025 Delay in refiling IA No. 260/2025 For Stay IA No. 261/2025	Research City Business Solutions Pvt Ltd & 2 Ors. Vs Vineela Balla & 3 Ors.	Mr. T Natraj	
4.	TA (AT) No. 211/2021 (CA (AT) (Ins) No.1424/2019 For Exemption IA No. 4069/2019)	Western Coalfields Ltd. Vs Sai Wardha Power Generation Ltd & 5 Ors	Mr. Keerthikiran Murali	

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 383/2022 For Stay IA No.909/2022 To Adv. Hg. IA No. 715/2024	T Venkatram Reddy Vs L&T Finance Ltd. & Anr.	Ms. Krutika Raghavan	Mr. Shabbeer Ahmed R1 Mr. Philip Mathew R2
6.	IA No. 1273/2024 (For Additional Docs) in Comp App (AT) (CH) (Ins) No. 89/2023 For Exemption IA No. 318/2023	Madala Srinivasu & Anr. Vs Veera Venkata Satyanarayana Rao Vadlamani & 2 Ors. WITH	Mr. T Ravichandran	Mr. Yogesh Jagia- R1
7.	IA No. 1274/2024 (For Additional Docs.) in Comp App (AT) (CH) (Ins) No. 90/2023 For Exemption IA No. 320/2023	Madala Srinivasu & Anr. Vs Ind-Barath Thermal Power Ltd & 17 Ors.	Mr. T Ravichandran	Mr. Vijay Narayan R2 Mr. DVAS Ravi Prasad- R5 R9 R10 R15 Mr. Yogesh Jagia- R4 R12 R13 R16

8.	IA No. 705/2023 (For Condone Delay) & IA No. 1289/2024 (For Substitution) in Comp App (AT) (CH) (Ins) No. 213/2023	Stressed Assets Stabilisation Fund (SASF) Vs Butchi Venkata Ramana Murthy Vadavalli, Erstwhile Director of Vasavi Industries Ltd. & 3 Ors.	Mr. T Ravichandran	Mr. Sandeep Bajaj R1
9.	IA No. 1128/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 435/2023 For Urgent listing IA No. 1338/2023 To dispense with IA No. 1340/2023 For Stay IA No. 1339/2023	Regional Provident Fund Commissioner- II, Employee Provident Fund Organisation Vs Alphasoft Technologies Inc. & Anr.	Mr. R Vishnu	
10.	Comp App (AT) (CH) (Ins) No. 53/2024	State Bank of India Vs India Power Corporation Ltd.	Mr. Edward James	Ms. Deepika Murali
11.	IA No. 279/2025 (For Substitution) in Comp App (AT) (CH) (Ins) No. 290/2024 For Exemption IA No. 760/2024 For Direction IA No. 761/2024 For Urgent Hearing IA No. 762/2024 For Stay IA No. 764/2024	Employees' Provident Fund Organisation Rep. by its Regional Provident Fund Commissioner Vs Kanakadhara Ventures Pvt. Ltd. Rep. by its Liquidator Rajesh Chillale	Mr. R Vishnu	
12.	Comp App (AT) (CH) (Ins) No. 08/2025 For Stay IA No. 50/2025 For Exemption IA No. 51/2025	SEW LSY Highways Ltd Vs Punjab National Bank WITH	Ms. Kopal Sharraf	Mr. VV Sivakumar
13.	Comp App (AT) (CH) (Ins) No. 09/2025 For Exemption IA No. 53/2025 For Stay IA No. 54/2025	SEW LSY Highways Ltd. Vs National Asset Reconstruction Company Ltd	Ms. Kopal Sharraf	Mr. VV Sivakumar

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 217/2022	Omkara Assets Reconstruction Pvt. Ltd. Vs Spisys Limited	Mr. Varun Srinivasan	
15.	Comp App (AT) (CH) (Ins) No. 189/2023	Dr. Devaiah Pagidipati Vs Bank of India & 4 Ors.	Mr. Y Suryanarayana	Mr. FB Benjamin George- R1 Mr. Pranav Charan R2 Mr. Surya Teja SS Nalla- R3 Mr. Varun Srinivasan R4

16.	Comp App (AT) (CH) (Ins) No. 301/2023 For Stay IA No. 921/2023	Nacre Gardens Hyderabad Limited Vs Telengana State Industrial Infrastructure Corporation Ltd.	Mr. Siddharth Batra	
17.	Comp App (AT) (CH) (Ins) No. 388/2023 For Stay IA No. 1179/2023	Supreme Overseas Export India Pvt. Ltd. Vs V Duraisamy Liquidator of Sura Leathers Pvt. Ltd. & 4 Ors	Mr. Bendi Raviteja	Mr. D Ebenezar Inbaraj- R1 Mr. B Thilak Narayanan- R4 R5
18.	Comp App (AT) (CH) (Ins) No. 180/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM, PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr.	Mr. Varun Srinivasan	Mr. Abhishek Anand R1 Ms. Krutika Raghavan R2
19.	Comp App (AT) (CH) (Ins) No. 474/2024 For Stay IA No. 1301/2024	Sajan Varghese Vs The South Indian Bank Limited & Anr.	Mr. Ashok B Shenoy	
20.	Comp App (AT) (CH) No. 10/2025 To dispense with IA No. 137/2025	Big Bang Boom Solutions Pvt. Ltd. Vs Centauri Composites Pvt. Ltd. & Anr.	Mr. R Sivaraman	Mr. BV Satish Kumar- R1 R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
21.	Comp App (AT) (CH) (Ins) No. 33/2021 For Stay IA No. 78/2021 For Exemption IA No. 79/2021 For Urgent Hearing IA No. 80/2021	Prathikantam Gunavardhan Raju Vs Liquidator of Innovative Studios Pvt Ltd & Anr WITH	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
22.	Comp App (AT) (CH) (Ins) No. 36/2021 For Stay IA No. 83/2021 For Exemption IA No. 84/2021 For Urgent Hearing IA No. 85/2021	Prathikantam Gundavardhan Raju Vs Liquidator of Innovative Studios Pvt. Ltd. & Anr	Mr. Shahbaaz Husain	Mr. B. Dhanaraj-R1 Mr. R. Sivaraman – R2
23.	Comp App (AT) (CH) No.102/2022 For Stay IA No. 857/2022 For Stay IA No. 998/2023	Vijaygopal M & 3 Ors Vs BRD Securities Ltd. & 24 Ors. WITH	Mr. Srikanth Mohan	Mr. CV Shailandhran R2, R4, R7, R8 Mr. Cibi Vishnu-R9- R12 Ms. Sreepriya Kalarikkal, PCS R14, R24
24.	Comp App (AT) No. 103/2022 For Stay IA No. 859/2022 & 997/2023	Vijaygopal M & 3 Ors Vs BRD Finance Ltd. & 22 Ors. WITH	Mr. Srikanth Mohan	Mr. CV Shailandhran R2- R5, R8, Mr. Cibi Vishnu-R6
25.	Comp App (AT) No. 104/2022 For Stay IA No. 861/2022 & 996/2023	Vijaygopal M & 3 Ors Vs BRD Motors Ltd. & 25 Ors.	Mr. Srikanth Mohan	Mr. CV Shailandhran R2, R4, R19, R20 Mr. Cibi Vishnu-R5

26.	Comp App (AT) (CH) (Ins) No. 191/2022	S Viswanathan Vs Canara Bank WITH	Mr. S Viswanathan Party in person	Mr. ML Ganesh
27.	Comp App (AT) (CH) (Ins) No. 231/2022 For Stay IA No. 496/2022	S Viswanathan Vs Canara Bank	Mr. S Viswanathan Party in person	Mr. ML Ganesh
28.	TA (AT) No. 104/2021 (CA (AT) (Ins) No. 691/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 11 Ors. WITH	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja R2
29.	TA (AT) No. 105/2021 (CA (AT) (Ins) No. 692/2020)	Securities and Exchange Board of India Vs Kerala Housing Finance Ltd. & 15 Ors	Mr. Rahul Unnikrishnan	Mr. PV Vinod R1 Mr. Rama Subramaniam Raja R2
30.	TA (AT) No. 173/2021 (CA (AT) (Ins) No. 606/2020 For Stay IA No. 1619/2020 For Exemption IA No. 1620/2020)	Sepco Electric Power Construction Corporation Vs Sumit Binani, IRP of KSK Mahanadi Power Company Ltd. & 2 Ors	M/s Archeus Law	Shardul Amarchand Mangaldas & Co-R1
31.	Comp App (AT) (CH) (Ins) No. 182/2021 Leave to file IA No. 369/2021 For Exemption IA No. 367/2021	Prakash Balasundaram & 9 Ors. Vs Shivdutt Bananje, RP, Fortuna Urbanscape & 2 Ors. WITH	Mr. Aishwarya Sinha	Mr. Anant Merathia R1 Mr. Naman Jhabakh R3
32.	Comp App (AT) (CH) (Ins) No. 183/2021	Prakash Balasundaram & 9 Ors. Vs Shivdutt Bananje, RP, Fortuna Urbanscape & 37 Ors.	Mr. Aishwarya Sinha	Mr. Anant Merathia R1
33.	Comp App (AT) (CH) (Ins) No.12/2022	Alturas Trading Corp Vs VRMX Concrete India Pvt Ltd	Mr. R Saravana Kumar	Mr. S Thirumavalavan
34.	Comp App (AT) (CH) No. 49/2022 For Directions IA No. 573 & 575/2022 For Stay IA No. 574/2022 To Adv. Hg. IA No. 389/2024	Medici Holdings Ltd Vs Photon Infotech Pvt Ltd & 8 Ors.	Mr. Niranjana Rajagopalan	Mr. Pawan Jabakh R1-R5 Mr. K. Moorthy R6- R8 Mr. V Mahesh, PCS R9
35.	Comp App (AT) (CH) (Ins) No. 217/2023 For Exemption IA No.715 & 716/2023	Nitya Electrocontrols Pvt. Ltd. Vs VA Tech WABAG Limited	Mr. Pallav Palit	Mr. Ramaswamy Meyyappan
36.	Comp App (AT) (CH) (Ins) No. 388/2024 For Stay IA No. 1058/2024 For Exemption IA No. 1060/2024	Indian Bank SAMB Vs Saurabh Kumar Tikmani (RP, Lanco Amarkantak Power Ltd.) & 2 Ors. WITH	Mr. Pranava Charan	Mr. Aayush Mitruka-R3
37.	Comp App (AT) (CH) (Ins) No. 392/2024 For Stay IA No. 1067/2024	Indian Bank SAMB Vs Saurabh Kumar Tikmani, RP of Lanco Amarkantak Power Ltd.	Mr. Pranava Charan	

02.00 PM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 186/2022 For Stay IA No. 430/2022	Prudent ARC Ltd. Vs Ebenezar Inbaraj, RP of Regen Powertech Pvt. Ltd. & Anr. WITH	Mr. VV Sivakumar	Mr. AG Sathyanarayana- R1 Mr. Pranava Charan- R2
2.	Comp App (AT) (CH) (Ins) No. 418/2023 For Stay IA No. 1272/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 4 Ors. WITH	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. Pranava Charan R3 Mr. ML Ganesh-R4
3.	Comp App (AT) (CH) (Ins) No. 442/2023 For Stay IA No. 1365/2023	Prudent ARC Ltd. Vs Regen Powertech Pvt Ltd & 3 Ors. WITH	Mr. VV Sivakumar	Mr. TK Bhaskar-R1, R2 Mr. ML Ganesh- R4
4.	IA No. 130, 131 & 132/2025 (To implead) in Comp App (AT) (CH) (Ins) No. 448/2024 For Stay IA No. 1228/2024	Prudent ARC Ltd. Vs State Bank of India, SAMB & 2 Ors.	Mr. VV Sivakumar	Mr. ML Ganesh- R1 Mr. TK Bhaskar- R2 Mr. Mayank Mishra- R3

After rising of 2pm- Chennai Bench

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 178/2023 For Stay IA No. 577/2023 For Direction IA No. 1275/2024	Y Shivaram Prasad Vs S. Dhanapal, Liquidator of Servalakshmi Paper Limited & 4 Ors. WITH	Mr. Pranav V Shankar	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2 Ms. Abitha Banu-R5
2.	Comp App (AT) (CH) (Ins) No. 180/2023 For Stay IA No. 579/2023	Indian Overseas Bank Vs S. Dhanapal Liquidator of Servalakshmi Paper Ltd. & Anr. WITH	Mr. ML Ganesh	Mr. AM Ilango- R1 Mr. B Dhanaraj-R2
3.	Comp App (AT) (CH) (Ins) No. 186/2023 For Exemption IA No. 598 & 599/2023 For Stay IA No. 597/2023	VMS Industries Limited Vs S Dhanapal, Liquidator of Servalakshmi Paper Ltd. & 3 Ors	Mr. Nakul Mohta	Mr. AM Ilango -R1 Mr. B Dhanaraj-R4

03.00 PM

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025 For condone Delay IA No. 188/2025 Delay in refileing IA No. 189/2025	Aakash Educational Services Ltd. Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan For Caveator

04.00 PM

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Defective Cases

S.No.	e-filing No./Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	9805130/00050/2021	M N Prasad Reddy & 17 Ors. Vs TSN Raja & Ors.		
2.	9805130/00049/2021	S Ch Hanumanna & 12 Ors. Vs TSN Raja & Ors.		
3.	9805130/01206/2021	N V Rama Raju Vs Rajkumar Ralhan		
4.	9805118/01496/2021	B. Kamlesh Kumar Vs LIC HFL Trustee Company Pvt Ltd & Anr.		
5.	9805118/01724/2021	T. Sundaravel & Anr. Vs Adept Technology Pvt Ltd.		
6.	9805118/02051/2021	Servocraft HR Solution Pvt Ltd & Ors. Vs M G Helen & Anr.		
7.	9805129/00620/2021	Sai Ramesh Kanuparthi & Anr.		
8.	9805117/00126/2022	Sunil Kumar O N Vs Ravindra Chaturvedi		
9.	9805130/00303/2021	MS Prabhakar Vs G Satyanarayana Murty		

10.	9805118/00422/2022	Anitha Arun Vs Oragadam City Developers Pvt Ltd		
11.	9805118/00355/2023	Karthikeyan Proprietor Vs R. Venkatakrishnan Liquidator St John Freights Systems Limited		
12.	9805118/00399/2023	Sri Adinath Enterprises Represented by its Partner Vs S. Rajendran Resolution Professional & Ors.		
13.	9805118/00401/2023	Hemanth & Co. represented by its proprietor Vs S. Rajendran Resolution Professional & Anr.		
14.	9805118/00403/2023	Vijayalakshmi Enterprises Represented by its Partner Vs S. Rajendran Resolution Professional Vasam Health Care Private Limited & Anr.		
15.	9805118/00405/2023	H.S. Syndicate represented by its partner Vs S. Rajendran Resolution Professional Resolution Professional of Vasam Healthcare Private Limited & Anr.		
16.	9805118/00407/2023	Sandhya & Co. Represented by its proprietor Vs S. Rajendran Resolution Professional of Vasam Healthcare Private Limited & Anr.		
17.	9805118/00414/2023	V.S. Enterprises Represented by its Partner Vs S. Rajendran Resolution Professional Vasam Health Care Private Limited & Anr.		
18.	9805118/00409/2023	Jai Jinendra Enterprises Represented by its Partner Vs S. Rajendran Resolution Professional of Vasam Healthcare Private Limited & Anr.		

19.	9805118/00411/2023	Hemanth Mehta & Sons - HUF represented by its Karta Vs Rajendran Resolution Professional & Anr.		
20.	9805118/00415/2023	Vijayalakshmi Enterprises Represented by its Partner Vs S. Rajendran Resolution Professional & Anr.		
21.	9805117/00457/2023	Mangomeadows Agricultural Pleasure Landprivate Limited & Anr. Vs Kosamattam Finance Limited		
22.	9805111/00762/2023	Aditya Arora Vs State Bank of India & Ors.		
23.	9805117/01144/2023	Boban VT Vs Aravindakshan Nair R Liquidator, Lake View Ayurvedic Resort and Research Centre Pvt. ltd & Ors.		
24.	9805130/00801/2022	Power Grid Corporation of India Limited Vs BS Limited (In Liquidation)		
25.	Comp App (AT) (CH) (Ins) No. 106/2025 For Exemption IA No.294/2025 For Stay IA No. 295/2025 Delay in refiling IA No.296/2025 (With defects)	Gajjala Yoganand Manjeera Retail Holdings Pvt. Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd. & Anr.	Mr. Saurabh Jain	Mr. Sanjay Kishore For Caveator
26.	Comp App (AT) (CH) (Ins) No. 107/2025 For Stay IA No. 297/2025 For Exemption IA No. 298/2025 Delay in refiling IA No. 299/2025 (With defects)	Gajjala Yoganand Manjeera Retail Holdings Pvt. Ltd. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd. & Anr.	Mr. Saurabh Jain	Mr. Sanjay Kishore For Caveator

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in